

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)**  
**TIS HAZARI COURTS : DELHI**

In pursuance to Delhi High Court Order No.23/DHC/Gaz./G-7/VI.E.2(a)/2016 dated 20.12.2016 regarding assigning the newly created Police Station Janak Puri Metro in West District, Tis Hazari Courts, Delhi, the MACT cases pertaining to Police Station Janak Puri Metro is hereby assigned to the Court of Sh. R.P.S. Teji, PO MACT-01, West District, Tis Hazari Courts, Delhi for disposal in accordance with law with immediate effect

**DISTRICT & SESSIONS JUDGE (WEST)**  
**(OFFICIATING)**

No. 881/26570-26581 /Cases Transfer/Gaz./DJ West/2016 Dated, Delhi the 24/12/16

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned (copy of Hon'ble High Court Order No. 23/DHC/Gaz./G-7/VI.E.2(a)/2016 dated 20.12.2016 enclosed)
4. The Administrative Officer (Judl.), Filing Section, General Branch, West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judl.), R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
6. The Administrative Officer (Judl.)/Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
7. The Reader to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The PS to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
10. The Website Committee, English / Hindi, Tis Hazari Courts, Delhi.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

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